

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

## BANGALORE BENCH AT BANGALORE

REVIEW APPLICATION NO.170/00032/2017

IN

ORIGINAL APPLICATION NO.170/00429-00445/2016

DATED THIS THE 29<sup>TH</sup> DAY OF AUGUST, 2017

HON'BLE SHRI JUSTICE HARUN-UL-RASHID...MEMBER (J)  
HON'BLE SHRI.P.K. PRADHAN.....MEMBER (A)

1. Sri.P.S.Rajashekhar.  
S/o P.M.Sharanappa,  
Aged 49 years,  
Working as Pharmacist  
BWWF Dispensary,  
Govt. of India,  
Harihar – 577 601,  
R/at No: 1966/80,  
9th Cross S.S.Layout,  
“A” Block,  
Davangere – 577004.
2. Sri.Mohandas Shenoy,  
S/o Hariran Shenoy,  
Aged 53 years,  
Working as Pharmacist  
BWWF Dispensary,  
Govt. of India,  
Karkala-574 104.  
Udupi – Dist.
3. C.H.Surendra,  
S/o.C.H.Srinivas  
Aged about 48 years,  
Working as Pharmacist  
BWWF Dispensary,  
Govt. of India,  
Thumbe-574201,  
Via-Farangepet,  
Belthangandi-Tq,  
South Kanara-Dist.

4. U.G.Narasimha,  
S/o.U.V.Govinda,  
Aged about 52 years,  
Working as Pharmacist  
BWWF Dispensary,  
Govt. of India,  
Ministy of Labour & Employments,  
J.M.Building, 1st Floor,  
Puttur-574 201,  
South Kanara-Dist.  
R/o.Sreedurga, Kamala,  
Bolwar,  
Puttur-574201.
5. Sampath Kumar,  
S/o M.Yuvaraj Hedge,  
Aged about 43 years,  
Working as Pharmacist  
BWWF Dispensary,  
Kinikambala – Post-574 151  
Kaikamba, Mangalore-Tq  
South Kanara-Dist.  
R/o.Srinidhi, Gowrikere Jainpet,  
Moodbidri-574227,  
South Kanara-Dist.
6. B.Ramakrishna Nayak,  
S/o.H.Kogga Nayak,  
Aged about 53 years,  
Working as Pharmacist  
BWWF Dispensary,  
Padil-575 007,  
Mangalore-Tq.  
South Kanara-Dist  
R/o Sri.Ramakrishna,  
Perlaguri  
Post: Kavoor,  
Mangalore – 575015.
7. D.C.Suresh,  
S/o. D.S.Chandramouli,  
Aged about 45 years,  
Working as Pharmacist  
BWWF Dispensary,  
Govt. of India,  
Uppinangai – Post 574 241,  
Puttur Tq.  
South Kanara-Dist.  
R/o. #1-417, Sneha Nilaya,  
Harinagara Village,

Hiribandady Post,  
Puttur Taluk - 574241.

8. B.Srinivas,  
S/o S.Balakrishna,  
Aged about 44 years,  
Working a Pharmacist,  
BWWF. Dispensary,  
Govt. of India,  
Moodbedri – 574 227,  
Udupi-Dist.  
R/o MIG No.9, Sriniv  
2nd Stage, HUDCO Colony,  
Ananthanagar,  
Manipal-576104,  
Udupi District.
9. N.Subramanian,  
S/o B.Nagaraja  
Aged about 57 years,  
Working a Pharmacist,  
BWWF. Dispensary,  
Kolar-563101.  
R/o C/o Parthasarathi,  
Vishnu Electrical,  
Kelukote New Extension,  
Kolar – 563101.
10. A.Shivakumar,  
S/o Late Arumugam,  
Aged about 46 years,  
Working a Pharmacist,  
SCM Dispensary,  
Old Guddadahalli,  
Mysore Road,  
Bengaluru-560 026.  
R/o No.3113, 9th 'C' Cross,  
Gayathrinagar,  
Bengaluru – 560 021.
11. Jayathirtha R. Gottur,  
S/o Late.Ramachandra Gottur,  
Aged about 55 years,  
Working as Pharmacist,  
BWWF Dispensary.  
Govt. of India,  
P.B.Road,  
Hubli-580 024  
Dharwad-Dist,  
R/o # 7/6, 'Gokul'

Kamakshipuram,  
Shanthinagar,  
Hubli-580 023.

12. C.Anantha Goud,  
S/o C.Raghavendra Goud,  
Aged about 47 years,  
Working as Pharmacist,  
BWWF Dispensary.  
Govt. of India,  
Gandhinagar,  
Tumkur-572 102.  
R/o Sri.Narashima Krupa,  
Opp. Sapthagiri PU College,  
Sapthagiri Extension,  
Tumkur – 572 102.
13. K.P.Shanthamurthy,  
S/o Late.Puttaswamappa,  
Aged about 58 years,  
Working as Pharmacist,  
BWWF Dispensary.  
Govt. of India,  
Vivekananda Badavane,  
Mandya – 571 402  
R/o # 44/5, D.Subbaiah Road  
Laxmipuram,  
Mysuru – 570 004.
14. Nandakumar Janawade,  
S/o Amrut Rao Jannawade,  
Aged about 55 years,  
Working as Pharmacist,  
BWWF Dispensary.  
Govt. of India,  
Nipani-Post & Tq.  
Belgam-dist,  
R/o # 65/14,  
Opp. CMC Shintre Colony  
Nippani-591237,  
Belagavi District.
15. Ganesh Pai,  
S/o Madhukar Vaman Pai,  
Aged about 54 years,  
Working as Pharmacist,  
BWWF Dispensary.  
Govt. of India,  
Dharwad,  
R/o. # 47, Opp. Sai Temple,

Sainagar,  
Dharwad.

16. Jayaram Chawan,  
S/o Baddu Singh,  
Aged about 56 years,  
Working as Pharmacist,  
BWWF Dispensary.  
Govt. of India,  
Lokapur+587122  
Bagalkot District,  
R/o. # 239/52,  
Venkateshwara Nilaya,  
5th Cross, Vinayaka Nagar,  
Bagalkot.
17. S.Ravindran  
S/o.Late.S.Sugandarajan,  
Aged about 61 years,  
(Retired on:30-05-2015)  
Earlier working as pharmacist,  
Chamarajanagar-571313  
R/o.Elhanan No: 63/2,  
1st Cross, Putahli Park Road,  
Behind E.D. Hospital Road,  
New Bamboo Bazar,  
MYSURU-570021.
18. Sathyanarayana Shetty,  
S/o Late.S.Krishnaiah Shetty,  
Aged about years,  
Pharmacist (Retired)  
Earlier working at Central Hospital,  
Mysore-  
R/o.# 867,Vinaya Marg  
Siddarthanagar,  
Mysuru-570 011. ...Applicants

(By Advocate Shri V.V. Balan)

V/s.

1. Union of India,  
Represented by the Secretary to Government,  
Ministry of Labour & Employment,  
Shramshakthi Bhavan, Rafi Marg,  
New Delhi – 110 001.
2. The Director General / JS-LW,  
Labour Welfare Organisation,

Jaisalmar House, 26-Mansingh Road,  
New Delhi-110 001.

3. The Welfare& Cess Commissioner,  
Labour Welfare Organisation,  
Government of India,  
Ministry of Labour & Employment,  
Shramkalyan Sadan,  
3rd Main, 3rd Cross, 2nd Stage,  
Yeshvanthpur Industrial suburb, Tumkur Road,  
Bengaluru – 560 022. ...Respondents

ORDER (ORAL)

HON'BLE SHRI JUSTICE HARUN UL RASHID, MEMBER (J)

Shri V.V. Balan, learned counsel for the applicants, submits that he would like to withdraw the RA. Therefore, the RA is dismissed as withdrawn. No order as to costs.

(P.K. PRADHAN)  
Member (A)

(JUSTICE HARUN-UL-RASHID)  
Member (J)

/ksk/

**Annexures referred to by the applicants in RA No. 170/00032/2017**

**Annexure RA1:** True copy of the judgment dated 27.04.2017 of CAT, Bangalore Bench in OA No. 170/00429-445/2016.

**Annexure RA2:** True copy of OM No.AB 14017/66/2008-Estt RR dated 09.03.2009 issued by DoP&T.

**Annexure RA3:** True copy of OM No. 22011/10/84-Estt. (D) dated 04.02.1992 issued by DoP&T.

**Annexure RA4:** True copy of OM F. No. 35034/1/97-Estt (D) (Vol.IV) dated 18.07.2001 issued by DoP&T.

**Annexure RA5:** True copy of the judgment dated 06.09.2011 of the Hon'ble Supreme Court in Civil Appeal Nos. 5286-87 of 2005